

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

32. C.P. 4024/(MB)2018

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Kalpana Kantilal Jain & Another

Vs.

Universal Oil Seals Mfg. Co. Private Limited

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Wrongly on board.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)